

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH 'GULESTAN' BUILDING NO:6  
\_\_\_\_\_  
PRESCOT ROAD, BOMBAY :1

Original Application No. 105/97

Thursday the 10th day of July 1997.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Mrs. Vithabai Adavi  
W/o Late Shri V.N. Adavi  
residing at : 3, Mayfair  
Veer Nariman Road, Churchgate,  
Mumbai.

... Applicant.

By Advocate Shri S.P. Saxena.

V/s.

Union of India through  
The Director of Audit II  
Central Revenues, A.G.C.R.  
Building, I.P. Estate,  
New Delhi.

The Accountant General I  
(Maharashtra)  
101 Maharsi Karve Road  
Mumbai.

The Manager  
Bank of India,  
Eros Theatre Building  
Mumbai.

... Respondents.

By Advocate Shri S.S. Karkera for Shri P.M. Pradhan.

Shri Vijay K. Lugani for Bank of India.

O R D E R (ORAL)

¶ Per Shri B.S. Hegde, Member (J) ¶

Bank of India as well as the department  
has filed statement of account. The applicant is directed  
to approach the respondents department as well as the  
Bank authorities to get reconcile the statement within  
a period of 15 days. On receipt of the same the interim  
relief passed stands vacated. Accordingly O.A. is disposed  
of.

Copy of the order be given to the parties.

  
(B.S. Hegde)  
Member (J)